

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

23. IA/1356/2022 C.P. (IB)/1351(MB)2019

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. H. V. SUBBA RAO,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **28.11.2022.**

NAME OF THE PARTIES: THAKORBHAI KESHAV PRAJAPATI AND ORS
Vs.
HEATSHRINK TECHNOLOGIES LIMITED

SECTION: 9 of IBC 2016

ORDER

List the matter on **02.01.2023.**

Sd/-
ANURADHA SANJAY BHATIA
Member(Technical)

Sd/-
H. V. SUBBA RAO
Member(Judicial)

/z/